

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 27.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/887/IB/2018
NAME OF THE PETITIONER : Shri Ram city union finance ltd
NAME OF THE RESPONDENT : T.V.H Energy Resource pvt ltd
UNDER SECTION : 7 RULE 4

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
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REPRESENTATION BY WHOM

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| 1 | R. Uma Shankar | Counsel for Petitioner |  27/8/18 |
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ORDER

Matter is called. Counsel for Petitioner present. There is no representation on behalf of Respondent. It has been submitted by the Counsel for the Petitioner that the matter has been settled and the claim has been paid as full and final settlement.

In the light of the settlement arrived at as per the submission made by the Counsel for Petitioner, CP/887/IB/2018 stands **closed**.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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